

IN THE NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH (COURT -I)  
NEW DELHI.

9/ND/2013

**In the matter of:**

Shri Lokesh Anand

...Petitioner

v.

M/s. On-dot Courier & Cargo Ltd. & Ors.

...Respondent

**SECTION:** U/S. 397/398.

**Order delivered on 12.12.2017**

**Coram**

R. VARADHARAJAN  
HON'BLE MEMBER (JUDICIAL)

DEEPA KRISHAN  
HON'BLE MEMBER (TECHNICAL)

**For the petitioner:**

Diggij Pathak & Shaweta Sharma, Advs.

**Respondent**

Ranjna Roy Gauri, Vasudha Sen & Sreevita.

**ORDER**

.Ld. Counsel for the parties are present. The matter being part heard before the Hon'ble Principal Bench, at the request of the parties, the matter is adjourned to 13<sup>th</sup> February, 2018.

*Sd/-*

(DEEPA KRISHAN)  
MEMBER(TECHNICAL)

*Sd/-*

(R.VARADHARAJAN)  
MEMBER(JUDICIAL)

\*KCS\*